

From:
Nikesh Kumar Sinha,
 Registrar (Administration),
 High Court of Jharkhand,
 Ranchi.

File No. XXII(6)/NJA/1/2022-23/Apptt.
 Letter No. _____/Apptt.
 Dated: _____

To
The Director,
 National Judicial Academy,
 Bhadbhada Road, Suraj Nagar P.O.,
 Bhopal - 462044 (M.P.).

Sub.-: **Regarding nomination of Judicial Officers for NJA Programme "National Seminar on Arbitration and Stress Management" (P-1333) scheduled to be held on 04th & 05th March, 2023.**

Ref.-: Your Lordship's Letter No. NJA/Dir./Ac.Prog./2022-23/1493 dated 01st August, 2022.

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the state of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of March, 2023 in the following manner:-

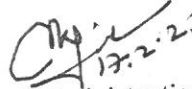
Prog. No.	Programme Date	Name of Programme	Nature of programme	Nominated Participants
P-1333	04 th & 05 th March, 2023	National Seminar on Arbitration and Stress Management	Regular	1. Ms. Shikha Agrawal , Civil Judge (Sr. Div.)-cum-J.M., Daltonganj. 2. Mr. Tarkeshwar Das , Civil Judge (Sr. Div.), Sahebganj (Rajmahal)

This is for your Lordship's kind information and needful.

Yours faithfully,
 Sd/- Nikesh Kumar Sinha
 Registrar (Administration)
 Dated Ranchi the 17/2/23

Memo No. 714 /Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Principal District & Sessions Judge, Daltonganj & Sahebganj / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


 17.2.23
 Registrar (Administration)